

**CAUSE LIST OF THE COURT OF SRI VINAYAK
MAYANNAVAR, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE
FOR THE DAY 10.09.2020 at 2.45 PM**

HEARING

1. OS 178/2020
2. OS 204/2020
3. Cr. 192/2020 HPS
4. Cr. 67/2020 JC Matter
5. Cr. 494/2018
6. Crl.Misc. 138/2016
7. Crl. Misc. 184/2020
8. Crl. Misc. 186/2020
9. CC 1401/2017
10. CC 433/2018
11. CC 1332/2019
12. CC 1059/2014
13. CC 8/2012 Arguments
14. OS 174/2017 Orders

Hosakote

Dated: - 09.09.2020

Prl.Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 10.09.2020

MORNING SESSION	AFTERNOON SESSION
HEARING	PLEA
1. Cr. 48/2020 TS Halli PS	12. CC 1348/2020
2. Cr. 73/2020 NGPS	13. CC 1349/2020
3. Cr. 89/2020 TS Halli PS	14. CC 1350/2020
4. Cr. 69/2020 NGPS	15. CC 1351/2020
5. Crl. Misc. 185/2020	16. CC 1352/2020
6. OS 205/2020 Munivenkataswamy Vs. Maregowda	17. CC 1353/2020
PLEA	18. CC 1354/2020
7. CC 895/2020	19. CC 1355/2020
8. CC 896/2020	20. CC 1356/2020
9. CC 897/2020	
10. CC 898/2020	
11. CC 899/2020	

Hosakote

Dated: - 09.09.2020

Note:

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09/09/2020
Addl. Civil Judge & JMFC.,

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